

(8)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA No. 2104/96

New Delhi, this the 9th day of April, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)
Hon'ble Shri S.P. Biswas, Member (A)

1. Balbir Singh s/o Prem Singh
2. Ramesh Chand s/o Bohedey Prashad
3. Ram Naresh s/o Amar Singh
4. Suresh Singh s/o Sobaran
5. Rachpal s/o Gopi Singh
6. Majoj Kumar s/o Siri Rattan
7. Rajinder Singh s/o Chhidda Lal
8. Jai Pal s/o Khamandi Lal
9. Jai Parkash s/o Bhoop Singh
10. Hari Singh s/o Ram Lal
11. Surinder Singh s/o Tej Singh
12. Jageshwar Singh s/o Raja Ram
13. Raj Kumar s/o Safedi
14. Nihal Singh s/o Har Prashad
15. Muli Ram s/o Ram Sewak
16. Ram Avtar s/o Nanha Singh
17. Baghery s/o Mohar Singh
18. Rajindera s/o Ram Chand
All Gangmen in the office of
Permanent way Inspector (BG)
Northern Railway, Pathankot.Applicants

(By Shri B.S. Mainee, Advocate)

Versus

1. Union of India through
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Divisional Railway Manager,
Northern Railway,
Allahabad.
3. The Permanent Way Inspector,
Northern Railway,
Pathankot.Respondents

(By Shri R.L. Dhawan, Advocate)

O R D E R (Oral)
(Dr. Jose P. Verghese, Vice-Chairman(J))

On behalf of the petitioners, it is stated that in view of the reply given by the respondents, petitioners wish to withdraw this OA. The permission is granted and this OA is dismissed as withdrawn with no order as to costs.

(S.P.Biswas)
Member (A)

(Dr.Jose P. Verghese)
Vice-Chairman(J)